

F. No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block 2, R. K. Puram, New Delhi-66

Date: 11 September 2020

Public Notice No. 5 of 2020

The address of the Regional Bench of CESTAT at Allahabad is notified as follows with effect from 11 September 2020.

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
(Regional Bench)
KENDRIYA SADAN,
34, M.G. ROAD, CIVIL LINES,
ALLAHABAD -211001.

All future correspondence to CESTAT, Allahabad may be directed to the above address.

By Order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO/Technical Officer, CESTAT, All Benches.
4. Bar Associations, CESTAT, New Delhi/Allahabad/Mumbai/Kolkata/Ahmedabad/Chennai/Bangalore/Hyderabad/Chandigarh.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/Allahabad/Mumbai/Kolkata/Ahmedabad/Chennai/Bangalore/Hyderabad/Chandigarh.
6. Chairman, CBIC, North Block, New Delhi.
7. Under Secretary, AD.1C, Department of Revenue, North Block, New Delhi.
8. Chief Commissioners/Commissioners, Central Excise, Customs and Service Tax, All India.
9. Accounts Officer, CESTAT, New Delhi.
10. The Pay and Accounts Officer, Department of Revenue.
11. Notice Board/ Website/Guard File.